

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th April, 2023

NOTICE

Please take notice that the following matters listed on 18.04.2023 in the Court-III and Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) No. 168 of 2020 (PH)	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi-R15 Atul Sharma-R16
2.	Comp. App (AT) (Ins) No. 426 of 2020 (PH)	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar- R11
3.	Comp. App (AT) (Ins) No. 430 of 2020 (PH)	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana- R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar- R11

4.	Comp. App. (AT) (Ins) No. 432 of 2020 (PH)	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar- R11
5.	Comp. App. (AT) (Ins) No. 438 of 2020 (PH)	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana- R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar- R11
6.	Comp. App. (AT) (Ins) No. 710 of 2020 (PH)	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Y. Suryanarayana- R1 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar- R11
7.	Comp. App. (AT) (Ins) No. 336 of 2020 (PH)	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek Gyanendra Kumar Pallavi Rao Y Suryanaryan-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar